

MEDICAL AND RURAL HEALTH SERVICES DEPARTMENT

From

Dr.S.Gurunathan, MS(GS),  
Director of Medical and Rural Health Services,  
Chennai-600 006.

To

The Registrar,  
National Green Tribunal (South zone),  
Chennai -600 005.

Ref.No.27473/P&DIV/1/2021, Dated: 19.05.2021.

Sir,

SUB: Planning and Development -National Green Tribunal, Southern zone-  
OA No.100 of 2021(SZ) - Suo moto waste on the news item published in  
Dinamalar Daily Dated:09.04.2021 - Status report submitted - reg.

REF: Government letter Ref.No.16119/H1/2021-1 of Health and Family  
Welfare Department, Dated:04.05.2021.

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I am to inform that, the Government in the letter reference cited has enclosed the copy of the order of National Green Tribunal, Southern Zone in OA No.100 of 2021(SZ), with a direction to file the status report on behalf of the Government (i.e) 3<sup>rd</sup> respondent, regarding the Bio Medical Waste Management Rules, 2016 before the National Green Tribunal, Southern Zone, since ordered among other things in OA No.100 of 2021(SZ) as follows :

11. The official respondents are also directed to file their independent report regarding the nature of steps taken by them for implementation of Solid Waste Management Rules, 2016 and Bio Medical Waste Management Rules, 2016 in these respective areas.

In view of the above and since ordered, in OA No.100 of 2021(SZ), I am herewith submitting the report regarding steps taken for implementation of Solid Waste Management Rules, 2016 and Bio Medical Waste Management Rules, 2016 as desired.

This is for kind perusal.

Yours faithfully,

*Opinion Jorlos*

For Director of Medical and Rural  
Health Services

Copy Submitted to:

The Principal Secretary to Government,  
Health and Family Welfare Department,  
Chennai - 09.

*27/5/21*

**DIRECTORATE OF MEDICAL AND RURAL HEALTH SERVICES**  
**STATUS REPORT OF BIO MEDICAL WASTE MANAGEMENT IMPLEMENTATION**

According to the Gazette of India, No. 197/New Delhi, Dated: 28.03.2016, the Government of India notified the rules in 1998, came into force from July, 1998 with Amendments in 2000, 2003 under the Environment Protection Act, 1986. New rules notified in 2016 and it is applicable across the country to all health care establishments from March, 28<sup>th</sup> 2016 as published in the Gazette of India, Extraordinary, part-II, sec-3, Sub sec(i), Ministry of Environment, Forest and Climate Change.

The rules recognized that there are different kinds of waste generated from any health care institution. It identifies different categories of Bio Medical Waste and specifies the kind of waste treatments/disposal for each category.

Amendment to the above, principal rules made on 16<sup>th</sup> March, 2018, hence these rules may be called the Bio Medical Waste Management (Amendment) Rules, 2018.

As far as this Directorate is concerned,

- The respective district Joint Director of Health Services will be responsible for the Bio Medical Waste Management system in the districts.
- The Joint Director of Health Services is responsible for laying down guidelines for Hospital Waste Management System in the districts and provide funds.
- The Joint Director of Health Services will be responsible for monitoring the system at the district level and would take connective action, if required.

Apart from the above, the Medical Officers, Nursing Superintendents/ Head Nurses, Sanitary workers will also plays vital role in Waste Management (viz),

**NURSES :**

- Identify the challenges related to Bio Medical Waste Management.
- Focus on segregation.
  - Sharps
  - Plastics
  - Infected waste
  - General waste
- Ensure all gloves are put in Red bin.
- Ensure the use of needle and syringe cutter (Hub cutters).
- Avoid injuring from sharps.
- Take care of pills.
- Ensure- workers education and compliance with personnel protection.
- Education of patients.
- Reporting of accidents – Register Maintenance

### SANITARY WORKERS :

- To understand the risk and importance of segregation that, it is in their own interest.
- Use of protective coats (e.g) Heavy duty gloves, Aprons, Mask, Boots, etc.,
- Do not walk barefoot while handling waste.
- Do wet mopping.
- Wash hand properly after handling waste.
- Wash hand before eating and drinking.
- Not to eat or drink near wastage dump.

Further it is also informed that, essential practices for health care providers are also carried over and accordingly the health care staff such as Doctors/ Nurses/ Para-Medical staff/ Sanitary workers and Hospital workers are being sensitized for effective Management of Bio Medical Waste.

All the Government hospitals in all the districts under the administrative control of this Directorate were tied up with the Government authorized Common Treatment Facilities (CTF) which is responsible for the final treatment and disposal of segregated Bio Medical Waste handed over to them by the hospitals. The Government of Tamil Nadu has also allocated separate funds for the payments to the Common Treatment Facilities (CTF).

All the Government hospitals in all the districts under the administrative control of this Directorate have made agreement with the Common Bio Medical Waste Treatment Facilities (CBMWTF) for the Disposal of Bio Medical Waste. The CBMWTF consists of Autoclave, Shredder, Incinerator and secured land fill facilities.

Further it is also informed that, the Bio Medical Waste Management committee meeting comprising of CTF agents, Government and Private health facilities are also being conducted under the Chairmanship of respective District Collectors and accordingly the said meetings are being conducted periodically and regular inspection of Private Hospitals are also being done and Bio Medical Waste Management also monitored.

In view of the above and with all the facts stated, it is informed that, an effective Management of Bio Medical Waste are being executed in all the Districts as far as this Directorate is concerned and this Management of Bio Medical Waste will not only reduce the incident of health care associated infections, but also prevent pollution of environment especially water and air which are of major concern as they also affect the health of the population.

Yours faithfully,



For Director of Medical and Rural  
Health Services

